

BY REGD.POST

**COLLECTORATE: KORAPUT.
(Judicial Section)**

No. 2328 /2020

dtd. 14 . 09 . 2020.

To

HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench, Faridkot House,
Copernicus Marg, New Delhi-110001

Sub: Regarding submission of 3rd Interim Compliance on Original Application
No-148/19 filed by Sri Basanta Patra Vrs- State of Odisha & Others.

Sir,

In inviting a kind reference to the subject cited above and in response to the Order dated:06.12.2019 passed by the Hon'ble National Green Tribunal, Principal Branch, New Delhi in O.A. No.148/2019 filed by Sri Basanta Patra, I am submit that, the 2nd Interim Compliance on Original Application No-148/19 filed by Sri Basanta Patra Vrs- State of Odisha & Others has sent to Hon'ble NGT vide this office letter No.1874 dated.10.07.20 (Photo Copy enclosed). Now, I am submitting herewith the further compliance report as follows:

For de-weeding of Jagannath Sagar the district Administration has agreed to hire the amphibian weed harvester and moved the Chief Executive, Chilika Development Authority, Bhubaneswar and requested to depute their Technical team so that they will visit the Jagannath Sagar, Jeypore and submit a full proof of feasibility report for de-weeding it from the root.

Now, the Chief Executive, Chilika Development Authority, Bhubaneswar vide his letter No.3073 dated.08.09.20 (copy enclosed) has intimated that, due to lack of sufficient technical staff, it is not possible to send the technical team to Jeypore and requested to intimate the dimension of Jagannath Sagar alongwith area covered by weeds, so that they will prepare the estimate.

The Executive Officer, Jeypore Municipality has been requested to visit the Jagannath Sagar at once and submit the exact dimension of Jagannath Sagar alongwith area covered by weeds so as to transmit the same to Chilika Development Authority, Bhubaneswar for taking further action at their level.

Further, as per letter No.984 datd.08.07.2020 of the Asst. Conservator of Forests, Chilika Development Authority, Bhubaneswar, at present the amphibian weed harvester is working at Ansupa Lake for de-weeding Programme. After completion of the de-weeding work at Ansupa lake the same machine will be utilised for de-weeding of Jagannath Sagar, Jeypore.

For rejuvenation of Jagannath Sagar Lake, Hindustan Aeronautics Limited, Koraput at Sunabeda agreed for sanctioned an amount of Rs.100 lakhs under CSR fund for the year 2020-21.

As per the directions of the undersigned the Executive Engineer, Public Health Division, Koraput identified the exact location for installation of Waste Water Treatment Plants and prepared the plan and Estimate to tune of Rs.4241.43 lakhs which is under process.

Regarding eviction of encroachers, the Tahsildar, Jeypore has already initiated 54 Nos. of cases under OPLE Act against the unauthorised encroachers who have occupied lands at the peripheral area of Jagannath Sagar and they will be evicted in due course of law.

Due to worldwide pandemic COVID-19 the joint committee meetings could not be held at regular intervals.

This for favour of kind information and necessary action.

Yours faithfully,

Asst. M. S.
12/9/2020
**Collector & District Magistrate,
Koraput.**

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COLLECTORATE: KORAPUT.
(Judicial Section)

No. 1874 /2020

dtd. 10 . 07 . 2020.

To

HON'BLE NATIONAL GREEN TRIBUNAL,
Principal Bench
Faridkot House,
Copernicus Marg,
New Delhi-110001

Sub: Regarding submission of 2nd Interim Compliance on Original Application
No-148/19 filed by Sri Basanta Patra Vrs- State of Odisha & Others.

Sir,

In inviting a kind reference to the subject cited above and in response to the Order dated:06.12.2019 passed by the Hon'ble National Green Tribunal, Principal Branch, New Delhi in O.A. No.148/2019 filed by Sri Basanta Patra, I am submitting herewith the further point wise compliance report as follows:

As per the Orders of the Hon'ble NGT, a joint committee has been constituted vide Order No.3838 dated. 31.12.2019 of Collector, Koraput and three Nos of Joint Committee meetings were held under the Chairmanship of the Collector, Koraput on 24.01.2020, 11.02.2020 & 02.03.2020 for the said purpose. Further, due to worldwide pandemic COVID-19 the joint committee meetings could not be held at regular intervals. However, the 4th Joint Committee meeting was held on 29.06.20 under the chairmanship of Collector, Koraput the brief of discussion held in the meeting is hereunder.

- 1 The Sub-Collector, Jeypore has submitted the weeding area of Jagannath Sagar prepared by the Executive Officer, Jeypore Municipality, but the exact area of weeding has not been specified. Hence, they are directed to resubmit the report within a week unflinchingly.
- 2 The Collector, Koraput instructed the Tahsildar, Jeypore to take up special drive for eviction of the encroachers from the Jagannath Sagar area and report compliance.
- 3 It was decided to move to the Paradeep Port Authority/ Gopalpur Port Authority to ascertain as to whether they are having deweeding machine and the cost of hire charges and conveyances charges to transport the deweeding machine by road to Jagannath Sagar, Jeypore. Accordingly, this office has requested the authorities of Paradip Port Authority and Gopalpur Port Authority regarding availability/ sparing of de-weeding machine vide this office letter No.1863 dated.10.09.20 and 1864 dated.10.09.20 respectively. The D.F.O, Jeypore has been directed to contact to the Chilika Development

Authority, Bhubaneswar to ascertain about the present status of the machine. The Asst. Conservator of Forests, Chilika Development Authority, Bhubaneswar has been requested to intimate about the sparing of amphibian weed harvester well in advance for clearing of weeds of Jagannath Sagar vide this office letter No.1764 dated.01.07.20. This office has contacted the authorities of Chilika Development Authority, Bhubaneswar in this regard and it is ascertained that the amphibian weed harvester has been engaged in Anshupa Lake and it can be spared after three months. Hence, the de-weeding work of Jagannath Sagar, Jeypore is possible after rainy season.

- 4 During discussion, the Regional Officer, SPCB, Rayagada suggested for installation of water treatment plants for stoppage of entry of sewage water and rain water into Jagannath Sagar. It has been decided that, a team comprising of Sub-Collector, Jeypore, Executive Engineer, PHD, Koraput, Executive Officer, Jeypore Municipality, Executive Engineer, Minor Irrigation, Jeypore, Regional Officer, SPCB, Rayagada and Tahsildar, Jeypore will visit the Jagannath Sagar and its peripheral area and identify the exact location for installation of water treatment plants and submit their joint visit report. The Sub-Collector, Jeypore has been instructed to ensure it and report compliance. Further, the Executive Engineer, PHD, Koraput has been instructed to prepare the Plan and Estimate for water treatment plant duly countersigned by the Sub-Collector, Jeypore and submit the same to the Collector, Koraput for further course of action.

Further, the Executive Engineer, Minor Irrigation, Jeypore has prepared the Detailed Project Report (DPR) to a tune of Rs.3,92,82,000/- for Renovation of Drainage Channel of Jagannath Sagar MIP in Jeypore Municipality diversion and sent it to the Chief Engineer, Minor Irrigation, Odisha, Bhubaneswar for its approval and release of funds. Moreover, this office has also issued a reminded to the Chief Engineer, Minor Irrigation, Odisha, Bhubaneswar for approval of DPR at an early date vide this office Lr.No.1681 dated.19.06.20

The district administration has taken all possible steps for de-weeding of Jagannath Sagar.

This for favour of kind information and necessary action.

Yours faithfully,

h=th
10/7/2020
**Collector & District Magistrate,
Koraput**

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PHB
AC, Jeppore.
Jagannath Sagar
Consent.
Put up we will
more CF, CDA
accordingly.
h/m

Letter No. 3073 / CDA
Dated, 8th September 2020

To
The Collector & District Magistrate
Koraput.

Sub: Dweeding of Jagannath Sagar, Jeypore-Deputation of Technical Staff to assess the feasibility.

Ref: your office letter no.2060/2020, dt.10.08.

In inviting a reference to the captioned subject, it is to intimate you that dweeding from this root is not feasible as the weeds are spreading from spores and dweeding is a continuous process of maintenance every year. It's not a one time job. It has to be done again & again.

As we have lack of sufficient technical staff, it is not possible to send a technical team to Jeypore. However, the dimension of Jagannath Sagar along with area covered by weeds may be intimated, so that we will prepare the estimate.

9.9.2020


Chief Executive
Chilika Development Authority

1866
9-9-20

